

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1881
ANSWERED ON:12.03.2008
LAND UNDER RESERVED AND PROTECTED FORESTS
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the percentage of land coming under reserved forests and protected forests, State-wise;
- (b) the number of families and population residing in these forest lands;
- (c) how many of them belong to Scheduled Tribes;
- (d) whether Government are proceeding to establish the right to forest land in favour of these families; and
- (e) If so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI S.REGUPATHY)

(a) Percentage of land under Reserved Forests and Protected Forests State/UT- wise is given below:

(area in Km²)
State Geographic Recorded Forest Area (2005)
Area (GA) RF (%) PF (%)

Andhra 275,069 50,479 18.35 12,365 4.50
Pradesh

Arunachal 83,743 10,546 12.59 9,528 11.38
Pradesh

Assam 78,438 17,864 22.77 _ 0.00

Bihar 94,163 693 0.74 5,779 6.14

Chhattisgarh 135,191 25,782 19.07 24,036 17.78

Goa 3,702 237 6.40 _ 0,00

Gujarat 196,022 14,067 7.18 696 0,36

Haryana 44,212 249 0.56 1,158 2.62

Himachal 55,673 1,896 3.41 33,043 59.35
Pradesh

Jammu & Kashmir 222,236 17,643 7.94 2,551 1.15

Jharkhand 79,714 4,387 5.50 19,185 24.07

Karnataka 191,791 28,690 14.96 3,931 2.05

Kerala 38,863 11,123 28.62 142 0.37

Madhya Pradesh 308,245 61,886 20.08 31,098 10.09

Maharashtra 307,713 49,226 16.00 8,195 2.66

Manipur 22,327 1,467 6.57 4,171 18.68

Meghalaya 22,429 1,112 4.96 12 0.05

Mizoram 21,081 7,909 37.52 3,568 16.93

Nagaland 16,579 86 0.52 508 3.06

Orissa 155,707 26,329 16.91 15,525 9.97

Punjab 50,362 44 0.09 1,137 2.26

Rajasthan 342,239 11,860 3.47 17,652 5.16

Sikkim 7,096 5,452 76.83 389 5.48

Tamil Nadu 130,058 19,388 14.91 2,183 1.68

Tripura 10,486 4,175 39.81 2 0.02

Uttar Pradesh 240,928 11,509 4.78 1,837 0.76

Uttarakhand 53,483 24,638 46.07 9,882 18.48

West Bengal 88,752 7,054 7.95 3,772 4.25

Andaman & Nicobar 8,249 2,929 35.51 4,242 51.42

Chandigarh 114 31 27.19 - 0.00

Dadra & Nagar Haveli 491 199 40.53 5 1.02

Daman & Diu 112 - 0.00 6 5.36

Delhi 1,483 78 5.26 7 0.47

Lakshadweep 32 _ 0.00 _ 0.00

Pondicherry 480 - 0.00 0.00

Total 3,287,263 419,028 12.75 216,605 6.59

(b)&(c) The information with respect to the population, number of families and how many of them belong to Scheduled Tribe is maintained with the concerned State Governments and these figures are not available with this Ministry.

(d)&(e) Government of India has enacted the Scheduled Tribes (ST) and Other Traditional Forest Dwellers (OTFD) (Recognition of Forest Rights) Act, 2006 for the recognition of rights of such families. This Act has come into force on 31.12.2007 and Rules have also been notified on 01.01.2008 for implementation of the said Act.